FORM G

INVITATION FOR EXPRESSION OF INTEREST

FOR

PANGEA FABRICS PRIVATE LIMITED OPERATING IN textile and fabric production at 7th Floor, Surya Towers, 105, S.P. Road, Secunderabad, Telangana – 500003, India.

(Under regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	Relevant Particulars	
1.	Name of the corporate debtor along with PAN & CIN/LLP No.	Pangea Fabrics Private Limited CIN/LLP No.: U17121TG2007PTC054183 PAN No.: AAECP9171G
2.	Address of the registered office	7th Floor, Surya Towers, 105, S.P. Road, Secunderabad, Telangana – 500003, India.
3.	URL of Website	
4.	Details of place where majority of fixed assets are located	No fixed asests , only Cash availble
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	https://1drv.ms/f/c/99066b0b2ea6a33b/IgDbgM8gKDqTT5rspCOl8hpTAfCo3usQgZ3PJC4StRHMdrw?e=Gfslgr
9.	Eligibility for resolution applicants under Section 25(2)(h) of the Code is available at URL:	https://1drv.ms/b/c/99066b0b2ea6a33b/IQDdk08uGpi5RKBqZNT46igMAa9HqssI51_0jZA4uBQkdoU?e=dai1u0

10.	Last date for receipt of expression of interest	02-12-2026
11.	Date of issue of provisional list of prospective resolution applicants	12-12-2026
12.	Last date for submission of objections to the provisional list	17-12-2026
13.	Date of issue of final list of prospective resolution applicants	27-12-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	01-01-2027
15.	Last date for submission of resolution plans	31-01-2027
16.	Process email id to submit Expression of Interest	***cirp_pangeafabrics@efficaxindia.com***

VENU GOPAL KASPA

Digitally signed by VENU GOPAL KASPA
DN: c=IN, o=PERSONAL, title=7987, 2.5.4.20=7fc94da3d592c2b42c7450622df3743096aa50953f0c6777c93a3796107e7057, postalCode=500072, st=Telangana, serialNumber=8928a9f86dc7c91a9a2ddc6f1695dc726712c6a3b79a42523182d960d9028349, cn=VENU GOPAL KASPA
Date: 2026.11.16 18:38:02 +05'30'

Thanks and Regards,

Mr. Kaspa Venu Gopal

Resolution Professional in the matter of **M/s Pangea fabrics private LTD**

IBBI Registration No. : IBBI/IPA-001/IP-P 01661/2019-2020/12580

IBBI Registered Address: 201 Vamshi Nivas, KPHB Phase 5,Back Side Malaysian Township, Kukatpally, Telangana – 500072

IBBI Registered Email.id: **kaspavenugopal@gmail.com**

Correspondence Address: 7/2/1735 & 1813, Fourth Floor, Sree Sai Yogitha Nilayam, Plot No. 4, Road No. 1, Czech Colony, Sanath Nagar Hyderabad 500018

AFA Valid up to :30-06-2027

For(Pangea Fabrics Private Limited)

Date : 16-11-26

Place : Hyderabad